



भारतीय प्रतिभूति  
और विनियम बोर्ड  
**Securities and Exchange  
Board of India**

RECOVERY DIVISION

NORTHERN REGIONAL OFFICE

Tel: 011-69012998/22, [recoverynro@sebi.gov.in](mailto:recoverynro@sebi.gov.in)

**Order Releasing Bank, Demat, Post Office Accounts and Mutual Funds Folios of  
Mahesh Chand Mittal in the matter of GDR Issues of Sybly Industries Ltd.**

**Attachment Proceeding No. 15109 & 15110 of 2025**

**Certificate No. 8871 of 2025**

The Principal Officer/Chairman/MD/CEO,  
All Banks in India  
All Mutual Funds of India  
Post Master of all the Post Offices in India

NSDL and CDSL, Mumbai

- Whereas Certificate No. **8871 of 2025** dated **August 21, 2025** was drawn against **Mahesh Chand Mittal** [Defaulter] (PAN: ABJPM0503C) in the matter of **GDR Issues of Sybly Industries Ltd.** and a sum **Rs. 17,81,000/- (Rupees Seventeen Lakh Eighty-One Thousands Only)** was due under the said certificate along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.
- And whereas Notices of Attachment dated **December 18, 2025** under the above proceedings was issued attaching bank, post office, demat accounts/lockers and mutual fund folios of the defaulter.
- And whereas an amount **Rs. 18,31,000/- (Rupees Eighteen Lakh Thirty - One Thousands Only)** has been recovered towards full and final settlement of the dues from the defaulter under the said certificate.
- In view of the above, you are hereby directed to release bank, demat accounts/lockers and Mutual Fund Folio etc. of **Mahesh Chand Mittal** (PAN: ABJPM0503C) attached, if any, pursuant to the above notice of attachment with immediate effect.
- This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at New Delhi this 14<sup>th</sup> day of January, 2026.

*Signed —*

**RECOVERY OFFICER**

राजन कुमार/Rajan Kumar

वसुली अधिकारी एवं उप महाप्रबंधक

Recovery Officer & Deputy General Manager

भारतीय प्रतिभूति और विनियम बोर्ड

Securities and Exchange Board of India

उत्तरी प्रादेशिक कार्यालय / Northern Regional Office

नई दिल्ली / New Delhi

SEAL



**“हम हिन्दी में पत्राचार का स्वागत करते हैं।”**

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Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

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